

GAHC010102582024



**THE GAUHATI HIGH COURT**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**Case No. : PIL/29/2024**

RE ORGANIZING ILLEGAL LOTTERIES (OFFLINE AND ONLINE) IN THE  
STATE OF ASSAM  
XXXX

VERSUS

THE STATE OF ASSAM AND 71 ORS  
REPRESENTED BY THE COMMISSIONER AND SECRETARY TO THE  
GOVERNMENT OF ASSAM, GENERAL ADMINISTRATION DEPARTMENT,  
DISPUR, GUWAHATI- 781006.

2:THE DIRECTOR OF GENERAL POLICE  
ASSAM  
ULUBARI GAUHATI-03

3:THE DISTRICT COMMISSIONER  
(DC)  
TAMULPUR  
GERUA  
ASSAM-781368.

4:THE DISTRICT COMMISSIONER  
(DC)  
NALBARI  
ASSAM-781335.

5:THE DISTRICT COMMISSIONER  
(DC)  
LAKHIMPUR  
NORTH LAKHIMUR  
ASSAM-787001.

6:THE DISTRICT COMMISSIONER  
(DC)

CHIRANG  
SALJHORA  
ASSAM-783385

7:THE DISTRICT COMMISSIONER  
(DC)  
BARPETA  
MUSLIMPATTY  
BARPETA  
JOTI GAON  
ASSAM 781301

8:THE DISTRICT COMMISSIONER  
(DC)  
SONITPUR  
MAHATMA GANDHI ROAD  
MAHABHAIRAB  
TEZPUR  
ASSAM 784001.

9:THE DISTRICT COMMISSIONER  
(DC)  
GOALPARA  
BALADMARI  
GOALPARA  
ASSAM 783121.

10:THE DISTRICT COMMISSIONER  
(DC)  
BISWANATH  
BISWANATH CHARALI  
ASSAM 784176.

11:THE DISTRICT COMMISSIONER  
(DC)

KAMRUP ( R ).

12:THE DISTRICT COMMISSIONER  
(DC)  
HOJAI

SANKARDEV NAGAR  
HOJAI  
ASSAM 782442.

13:THE DISTRICT COMMISSIONER  
(DC)

BONGAIGAON

BORO BAZAAR  
BORPARA  
MAYAPURI  
BONGAIGAON  
ASSAM 783380.

14:THE DISTRICT COMMISSIONER  
(DC)  
NAGAON

NAGAON  
ASSAM 782001.

15:THE DISTRICT COMMISSIONER  
(DC)  
MORIGAON

STADIUM ROAD  
NEAR CIRCUIT HOUSE  
MORIGAON  
ASSAM 782105.

16:THE DISTRICT COMMISSIONER  
(DC)  
DIBRUGARH  
MANCOTTA ROAD  
RAILWAY COLONY  
DIBRUGARH  
ASSAM 786003.

17:THE DISTRICT COMMISSIONER  
(DC)  
TINSUKIA  
BORGURI  
TINSUKIA  
DIHINGIA GAON  
ASSAM 786125.

18:THE DISTRICT COMMISSIONER  
(DC)  
DHEMAJI  
RAM NAGAR  
DHEMAJI  
ASSAM 787057.

19:THE DISTRICT COMMISSIONER

(DC)  
CACHAR  
DACK BANGLOW ROAD  
NEAR COURT COMPOUND  
TARAPUR  
SILCHAR  
ASSAM 788001.

20:THE DISTRICT COMMISSIONER  
(DC)  
HAILAKANDI  
SHIVBARI RD  
HAILAKANDI  
ASSAM 788151.

21:THE DISTRICT COMMISSIONER  
(DC)  
KARIMGANJ  
KARIMGANJ  
ASSAM 788710.

22:THE DISTRICT COMMISSIONER  
(DC)  
DIMA HASAO  
SAINZA RAJI RD  
HAGJER NAGAR  
HAFLONG  
ASSAM 788819.

23:THE DISTRICT COMMISSIONER  
(DC)  
EAST KARBI ANGLONG  
DIPHU  
ASSAM 782462.

24:THE DISTRICT COMMISSIONER  
(DC)  
WEST KARBI ANGLONG  
HAMREN  
ASSAM 782486.

25:THE DISTRICT COMMISSIONER  
(DC)  
BAKSA  
1.NO. KATALIGAON  
ASSAM 781372.

26:THE DISTRICT COMMISSIONER

(DC)  
DHUBRI  
WARD NO. 1  
BORO BAZAR  
DHUBRI  
ASSAM 783301.

27:THE DISTRICT COMMISSIONER  
(DC)  
KAMRUP(M)  
ASSAM

28:THE DISTRICT COMMISSIONER  
(DC)  
KOKRAJHAR  
KOKRAJHAR  
ASSAM 783370.

29:THE DISTRICT COMMISSIONER  
(DC)  
SOUTH SALMARA-MANKACHAR  
KHARUABANDHA PT .I  
HATSINGIMARI  
ASSAM 783135.

30:THE DISTRICT COMMISSIONER  
(DC)  
DARRANG  
MANGALDOI  
ASSAM 784125.

31:THE DISTRICT COMMISSIONER  
(DC)  
UDALGURI  
UDALGURI  
ASSAM 784509.

32:THE DISTRICT COMMISSIONER  
(DC)  
CHARAIDEO  
COURT ROAD  
SONARI  
ASSAM 785690.

33:THE DISTRICT COMMISSIONER  
(DC)  
GOLAGHAT  
COURT RD

GOLAGHAT  
BHOGA GAON  
ASSAM 785621.

34:THE DISTRICT COMMISSIONER  
(DC)  
JORHAT  
AT ROAD  
ATILAGAON  
JORHAT  
ASSAM 785001.

35:THE DISTRICT COMMISSIONER  
(DC)  
MAJULI  
GARMUR  
NATUN KULAMORA CHAPORI N.C.  
ASSAM 785104.

36:THE DISTRICT COMMISSIONER  
(DC)  
SIVASAGAR  
SIVASAGAR  
ASSAM 785640.

37:THE DISTRICT COMMISSIONER  
(DC)  
BAJALI

DUMURIA  
ASSAM 781325.

38:THE SUPERINTENDANT OF POLICE (SP)  
TAMULPUR  
GERUA  
ASSAM-781368.

39:THE SUPERINTENDANT OF POLICE(SP)  
NALBARI  
ASSAM-781335.

40:THE SUPERINTENDANT OF POLICE(SP)  
LAKHIMPUR  
NORTH LAKHIMUR  
ASSAM-787001.

41:THE SUPERINTENDANT OF POLICE (SP)  
CHIRANG

SALJHORA  
ASSAM-783385.

42:THE SUPERINTENDANT OF POLICE (SP)  
BARPETA  
MUSLIMPATTY  
BARPETA  
JOTI GAON  
ASSAM 781301.

43:THE SUPERINTENDANT OF POLICE (SP)  
SONITPUR  
MAHATMA GANDHI ROAD  
MAHABHAIRAB  
TEZPUR  
ASSAM 784001.

44:THE SUPERINTENDANT OF POLICE(SP)  
GOALPARA  
BALADMARI  
GOALPARA  
ASSAM 783121.

45:THE SUPERINTENDANT OF POLICE(SP)  
BISWANATH  
BISWANATH CHARALI  
ASSAM 784176.

46:THE SUPERINTENDANT OF POLICE(SP)  
KAMRUP (R)  
P.O. AND P.S.  
DIST- KAMRUP ( R )

47:THE SUPERINTENDANT OF POLICE (SP)  
HOJAI

SANKARDEV NAGAR  
HOJAI  
ASSAM 782442.

48:THE SUPERINTENDENT OF POLICE (SP)  
BONGAIGAON  
BORO BAZAAR  
BORPARA  
MAYAPURI  
BONGAIGAON  
ASSAM 783380.

49:THE SUPERINTENDANT OF POLICE (SP)  
NAGAON  
P.O. AND P.S.  
DIST- NAGAON  
PIN-782002.

50:THE SUPERINTENDANT OF POLICE (SP)

GOLAGHAT  
COURT ROAD  
GOLAGHAT  
BHOGA GAON  
ASSAM 785621.

51:THE SUPERINTENDANT OF POLICE (SP)

DIBRUGARH  
MANCOTTA ROAD  
RAILWAY COLONY  
DIBRUGARH  
ASSAM 786003.

52:THE SUPERINTENDANT OF POLICE (SP)

BAKSA  
1.NO.KATALIGAON  
ASSAM 781372.

53:SONALI JOYANTI UPOLOKHEA SRI MAA MANSHA MONDIR NIMRANOR

SAHAJARTEA UPOHAR CUPON KHEL SRIPURDEOR  
PO-ODALBARI  
DIST-BAKSA(ASSAM)  
PIN-781372.

54:PATHALIKUCHI ANCHALIK

BATHOUMAHASABHA (ABM) PO-DARKUCHI  
DIST-TAMULPUR (BTR)  
ASSAM  
PIN-781376.

55:SILGOHANI THAN SRI SRI LAKHMI MONDIR

VENUE-BONBAG  
SOLMARI  
PO- KHUKHUNDI  
DIST-NALBARI  
(ASSAM)  
PIN-781340.

56:AMGURI GUNAMARA HARIMONDIR O SANKARI KALA KRISHTI



VIKASH KENDRA  
VENUE- PANIGAON KHELPATHAR  
PS-PANIGAON  
DIST-LAKHIMPUR (ASSAM)  
PIN-787052.

57:GOLDEN JUBILEE RONGJALI BWISAGU  
ORNGAISED BY KHAGRABARI MAINAO YUBAK SANGHVENUE-  
KHAGRABARI MAINAO YUBAK SANGHA FIELD COMMUNITY  
HALL  
PS-KAJALGAON  
DIST- CHIRANG  
BTR(ASSAM)  
PIN-783372

58:BABA THAN SAHAJARTEA  
UPOHAR CUPON KHEL  
VOGPUR  
BARPETA  
ASSAM

PIN-781329.

59:AANAND ANAT SISHU GRIH  
NIRMANOR SAHAJARTEA UPOHAR  
CUPON KHEL  
VENUE- AANAND ANAT SISHU  
GRIH BAKORI  
KAMARKUCHI

NALBARI(ASSAM)  
PIN-781347.

60:BOHAGI UPAHAAR 2024  
ORGANISED BY AGRANEE SOCIETY  
TEZPUR  
SONITPUR(ASSAM)

PIN-784001.

61:SRI SRI SURABI ASRAM HARI HAR MONDIR NIRMANOR  
SAHAJARTEA UPOHAR CUPON  
KHEL  
VENUE-PATIAPUKHURIKHEL  
POTHAR  
SONITPUR(ASSAM)

PIN-784117.

62:SHRI SHRI GANESH MANDIR

DARANGGIRI  
DARANGGIRI  
GOALAPARA(ASSAM)

PIN-783134.

63:RAJABARI GIFT COUPON  
GOVT. REGD. NO. DSB/BSN/2023/426  
RAJABARI  
PO- ALENGEISATRA

GOHPUR  
BISWANATH (ASSAM)  
PIN-784168.

64:BOKO 1 NO. DAKUWAPARA  
O PAKHARPARA SOMOSHAN  
UNNAYNONR SAHAIJARTEA  
UPOHAR CUPON KHEL  
VENUE.-BOKO GANDHI MOIDAN

BOKO  
DIST-KAMRUP(ASSAM)

PIN-781123.

65:UPOHAR CUPON KHEL  
ORGANISED BY BROTHERHOOD  
TRUST  
RANGJULI  
RANGJULI (RHAC)

GOLAPARA (ASSAM)  
PIN-783130.

66:SARBAJANIN SITALA BARI DEVELOPMENT  
ORGANISED BY BRICK FIELD  
SITALA BARI PUJA COMMITTEE  
SITALA BARI PREMISES  
BRICK  
FIELD COLONY  
LUMDING

HOJAI(ASSAM)  
PIN-782447.

67:BOITAMARI ANCHALIK RONGALI  
BIHU SONMILONIR SOJANIYOT  
BOITAMARI  
BONGAIGAON (ASSAM)

PIN-783389.

68:LUCKY GIFT COUPON 2024  
BODOLAND COLLEGE BUILDING  
CONSTRUCTION  
BALLAMGURI  
DIST-CHIRANG

BTR (ASSAM)  
PIN-783393.

69:LONGJAP UTTAR KOLONI  
SARBOJONIN KALI MONDIR  
VENUE-LONGJAP UTTAR KOLONI

PO-BORPANI  
PS-KACHUA  
DIST-NAGAON (ASSAM)

PIN-782450.

70:JATIYA VIDYALAYA KACHUA  
VENUE-KACHUA TINIALI BAZAR

PO- GERJAI PAM  
PS- KACHUA  
DIST-NAGAON (ASSAM)

PIN-782426.

71:KOLNGPAR HALUWAGAON BORACHUK RASH MONDIR  
NIRMANOR SAHAIJARTEA ORIHONA  
MULOK UPOHAR CUPON KHEL  
VILL-KOLONGPAR

PO-  
HALUWAGAON  
NAGAON (ASSAM)

PIN-782141.

72:LUTUMARI LONKAGAON  
CHARIALI SIVA MONDIR NIRMANOR

SAHAJARTEA UPOHAR CUPON KHEL  
VENUE-LUTUMARI  
PO-DI DOPARA

PS-KACHUA  
DIST-  
NAGAON (ASSAM)  
PIN-782428

For the petitioner : Mr. H.K. Das, Amicus Curiae  
For the respondents : Mr. R.K. Borah, Addl. Sr. Govt.  
Advocate, Assam for respondent  
Nos.1 to 52  
Mr. H. Das, Advocate for respondent No.64

– B E F O R E –

**HON'BLE THE CHIEF JUSTICE MR. VIJAY BISHNOI**  
**HON'BLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**03-10-2024**

*(Vijay Bishnoi, C.J.)*

This PIL petition is raising an important issue regarding illegal organisation of offline and online lottery in the various districts in the State of Assam.

Mr. H.K. Das, learned Amicus Curiae has informed this Court that as per the Lotteries (Regulation) Act, 1998 and the Lotteries (Regulation) Rules, 2010, only the State Government can organise a lottery, that too, on certain terms and conditions. It is submitted that in many of the cases, applications are moved by the individuals seeking permission from the concerned District Commissioners for organising offline or online lottery and some of the District Commissioners are granting the said permission without any authority.

Mr. Das submits that since festive season has commenced and there is every likelihood that illegal offline/online lotteries will be organised in many places of Assam while obtaining permissions from the concerned District Commissioners/authorities, a strict prohibitory order is required to be passed by this Court so that poor people of the State of Assam may not be duped by the illegal organisers of offline/online lottery in the State of Assam.

Mr. R.K. Borah, learned Additional Senior Government Advocate, Assam submits that he is in receipt of response from twenty five District Commissioners of Assam and all of them have informed that no such permission has ever been granted by them to any such person for organising offline/online lottery.

It is noticed that till date no response is filed on behalf of the State to counter this PIL though counter affidavits have been filed on behalf of some of the District Commissioners, who are impleaded as party respondents in this PIL petition.

We are of the view that the State Government is required to file its response by way of counter affidavit in this PIL petition stating therein as to how the State Government is proceeding to tackle the illegal organisation of offline/online lotteries in the State of Assam. The respondent State is granted six weeks' time to file the counter to the writ petition.

In the meantime, the State Government shall issue direction to all the District Commissioners, including the Superintendents of Police of all the districts of Assam not to grant any permission to any individual/organisation for organising offline/online lotteries and in case any such offline or online lotteries are found to be organised illegally, the concerned Superintendent of Police shall take immediate action against those persons/organisers in accordance with law.

The said directions are required to be issued by the State Government within a period of one week from today.

List the matter after six weeks.

**JUDGE**

**CHIEF JUSTICE**

**Comparing Assistant**